

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M. YUNUS SALEEM) : (a) 61,565.

(b) The Tribunal has only recently been strengthened by four additional Benches to cope with the pendency of cases. Further additions will be made if necessary.

(c) There is no such proposal.

#### Manufacture of Printing Machinery

2589. SHRI B. K. DASCHOWDHURY : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have agreed to have collaboration with an East German firm for manufacture of printing machinery in Hindustan Machine Tools ;

(b) if so, the name of the East German firm with whom collaboration agreement has been signed ; and

(c) the details of the collaboration ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). Government have approved of a proposal of Hindustan Machine Tools Limited to enter into a technical collaboration agreement with Messrs. V. V. B. Polygraph of German Democratic Republic for manufacture of various types of printing machinery. The collaboration Agreement has not yet been executed. The collaboration agreement between Hindustan Machine Tools Limited with Messrs V. V. B. Polygraph of German Democratic Republic is in the nature of a commercial contract and it is not considered appropriate to divulge the details of the collaboration agreement.

#### Trade with Hungary

2590. SHRI VALMIKI CHOUHDHARY : SHRI YASHPAL SINGH :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Hungarian Minister for

Metallurgy and Machine Industry during his recent visit to India offered additional items of exports to India to wipe off its adverse balance of trade ; and

(b) if so, item-wise additional exports of Hungarian items to India offered by him and the terms of the agreement concluded, if any ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). During the course of discussions for the furtherance of economic, industrial and trade co-operation between the two countries with the Hungarian Minister for Metallurgy and Machine Industry interest was evinced by him in importing from India not only an additional quantum of items of traditional exports but also engineering goods such as wagons and consumer items. The details of items to be exported from India to Hungary and the terms on which this could be done had to be left for discussions to be done at official level at a later date.

#### Uplift of Disabled Persons

2591. SHRI G. Y. KRISHNAN : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that in spite of the repeated assurances given by Government the disabled persons are not provided due opportunities of jobs ;

(b) nature of employment opportunities provided so far and proposed to be provided to them ; and

(c) how many institutions are functioning in the country for the upliftment of the disabled and for their education and physical treatment ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE [DR. (SHRIMATI) PHULRENU GUHA] : (a) and (b). About 5500 physically handicapped persons have been placed by the nine Special Employment Exchanges for the Physically Handicapped in the country both in the public and private sectors. The employment opportunities provided to these disabled persons have been carefully studied keeping in view their aptitude and training received by them.

(c) Approximately 240.